

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00002/2021
in OA 180/841/2017

Friday, the 24th day of September, 2021

CORAM

**Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member**

A.R. Ashok Kumar, aged 65 years,
S/o. Late K. Appukuttan, Assistant Commissioner (Rtd),
Office of the Commissioner of Central Excise, Customs & Service Tax,
Commissionerate Headquarters,
I.C.E. Bhavan, Press Club Road,
Thiruvananthapuram 695 001.
Residing at "SRUTHY", K.P. 4/857,
Vazhayila, Karakulam P.O.
Thiruvananthapuram 695 564.

Petitioner

(By Advocate:Mr.Shafik M Abdul Khadir)

Versus

1. Mr. Ajay Bhushan Pandey, Age: Not Known, Father's Name : Not Known To The Petitioner, Secretary, Department Of Revenue, Central Board of Excise & Customs, 613, 6th Floor, Hudco Vishala Building, Bhikaji Cama Place, New Delhi 110066.
2. Mr. Mukesh Sundriyal, Age: Not Known, Father's Name : Not Known To The Petitioner, Under Secretary, (ADV) Department Of Revenue, Central Board Of Excise & Customs, 613, 6th Floor, Hudco Vishala Building, Bhikaji Cama Place New Delhi 110 066.
3. Mr. Giridhar Gopalakrishna Pai, Age: Not Known, Father's Name: Not Known To The Petitioner, Commissioner of Central Excise, Customs & Service Tax, Commissionerate Headquarters, I.C.E. Bhavan, Press Club Road, Thiruvananthapuram 695 001.

Respondents

(By Advocate: Mr.Thomas Mathew Nellimoottil,Sr.PCGC)

The CP(C) having been taken up on 24th September, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

P.Madhavan, Judicial Member

Learned counsel for the petitioner is present. Counsel for the respondents is also present. Counsel for the petitioner submits that the reliefs have already been granted and the matter is settled. Hence there is no purpose in continuing with the C.P(C) and it is treated as closed. Notice, if any, stands discharged.

(K.V.Eapen)
Administrative Member

(P.Madhavan)
Judicial Member

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List of Annexures

Annexure P1 - True copy of the order dated 14.9.2018 of this Hon'ble Tribunal in Original Application No. 180/841/2017.

Annexure P2 - True copy of the order dated 24.9.2020 of the Hon'ble High Court of Kerala in OP(CAT) No. 7/2017.

Annexure P3 - True copy of the Representation dated 28.9.2020 submitted by the petitioner

Annexure P4 - True copy of the representation dated 15.10.2020 submitted by the Petitioner.

Annexure P5 - True copy of the representation dated 2.11.2020 submitted by the Petitioner.

Annexure CP-R1 - A true copy of the case status/Supreme Court of India.

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